

Name of the Corporate Debtor: DRAKE & SCULL WATER & ENERGY INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 24-12-2018; List of Creditors as on: 13-11-2019

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	575909369	2	575909369	58.64	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	267174815	1	267174815	27.20	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	1	50000	1	50000	0.01	0	0	0	Annexure 5
6	Operational creditors (Employees)	20	5256701	20	4796189	0.49	0	460512	0	Annexure 6
7	Operational creditors (Government Dues)							0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	85	1227658718	60	134244149	13.67	0	1093414569	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		109	2076049603	84	982174522	100.00	0	1093875081	0	